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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.74/252/HDB/2020
NAME OF THE COMPANY	Ketan Polymers India Pvt Ltd
NAME OF THE PETITIONER(S)	Pradeep Kumar Poola
NAME OF THE RESPONDENT(S)	Registrar of Companies,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

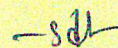
ORDER

Heard the Learned counsels for the parties. Report from the Registrar of Companies is awaited. The matter to come up for further consideration on 16.09.2021.



MEMBER 
(TECHNICAL)

Karim



MEMBER
(JUDICIAL)